

e-mail:law-jk@nic.in  
Fax : **Jammu**: 0191-2546753(Nov-April),  
Fax: **Srinagar**: 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

Subject:-Creation of 18 posts of Drivers in Subordinate Courts.  
Reference:- O. M. No. GDC-58/CM/2019 dated 23-01-2020 from  
General Administration Department.

**GOVERNMENT ORDER NO: 289 - JK(LD) of 2020.**  
**D A T E D: 29 - 01 - 2020.**

Sanction is accorded to the creation of 18 (eighteen) posts of Drivers in the pay band of ₹19900-63200 (Level-2) for 18 (eighteen) Courts of District & Session Judges/Additional District & Session Judges created/ upgraded vide Government Orders No. 1213-LD(A) of 2008 dated 31-03-2008, 348-LD(A) of 1998 dated 18-05-1998, 3525-LD(A) of 2012 dated 09-10-2012 and 2418-LD(A) of 2013 dated 03-07-2013, for which no sanctioned post of Driver was available, subject to the condition that the High Court shall amend the relevant Service Recruitment Rules pertaining to the cadre of Drivers.

This issues with the concurrence of Finance Department U. O. No. A/85(2006)-I-104 Dated 18/04/2019 read with U. O. No. A/56(02)-I-826 dated 24-09-2019.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
**Dated:29-01-2020.**

**No: LD(A) 2018/1**

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Joint Secretary (Jammu and Kashmir), Ministry of Home Affairs, Government of India, New Delhi.
3. Secretary to Government, General Administration Department.
4. Director Archives, Archaeology and Museums, J&K, Jammu.

5. Registrar General, J&K High Court, Jammu. This is with reference to his letter No. 54045/NG dated 29-12-2017.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
7. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
8. Incharge, Website, Department of L, J&PA.
9. Government Order file.
10. Concerned file.

*Ashish*  
29.01.20

**(Ashish Gupta)**  
**Deputy Legal Remembrancer**

*Ashish*  
29.01.2020